

Norms for Constituting Managing Committees for Regional Engineering Colleges

2590. SHRI E. AHAMED : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of norms of constituting the Managing Committees for Regional Engineering Colleges; and

(b) the details of the members of governing body of Regional Engineering College of Chettramagal, Calicut in Kerala?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The composition of the Board of governors of all the Regional Engineering Colleges is uniform and has been laid down by the Central Government on the advice of the All India Council for Technical Education and in consultation with the State Governments;

(b) the details of the Board of Governors of Regional Engineering College, Calicut in Kerala is given in the Statement attached.

STATEMENT

Composition of the Board of Governors of the Regional Engineering College, Calicut

(1) Chairman to be appointed by the State Government of Kerala with the approval of the Central Government (Minister in Charge of Technical Education in the State Government of Kerala is ex-officio Chairman).

(2) to (4) Three nominees of the State Government of Kerala.

(5) to (7) Three nominees of the Central Government.

(8) A representative of the All India Council for Technical Education.

(9) Vice-Chancellor or a University Professor nominated by the Vice-Chancellor of the University of Calicut to which the college is affiliated.

(10) to (11) Two industrialists/technologists (Non-official representatives) in the region to be nominated by the Central Government in consultation with the State Government of Kerala.

(12) A nominee of the Indian Institute of Technology, Madras.

(13) A nominee of the University Grants Commission.

(14) to (15) Two representatives of the Faculty of the Regional Engineering Colleges, Calicut.

(16) Principal of the Regional Engineering College Calicut as ex-officio Member Secretary.

Incentives to Government Employees Undergoing Sterilization Operation

2591. SHRI CHINNASAMY SRINIVASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the incentives given to the eligible Government servants or their spouses who undergo sterilization operation for family planning;

(b) whether the Government propose to give other concessions/financial benefits to such employees; if so, the details thereof; and

(c) if not, the reasons therefor?